

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-07-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : M/s.JBM Homes Pvt Ltd

**PETITION NUMBER** : CP(IB)/812(CHE)2020

**APPLICATION NUMBER** : a) IA(IBC)/1476(CHE)2024  
b) IA(IBC)/1486(CHE)2024  
c) IA/IBC/846/2024  
d) IA/IBC/873/2024  
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**ORDER**

**a. IA(IBC)/1476(CHE)2024 IN CP(IB)/812(CHE)2020**

Ms.Elamathi Ld. Counsel for the Applicant/erstwhile Liquidator.

This Application has been filed to take on record the 4<sup>th</sup> progress report of this liquidation process for the period from 01.04.2024 to 27.05.2024. Request has also been made to condone the delay of 13-days in filing the report.

Delay is condoned. Progress report is taken on record subject to all just exceptions.

The application is **disposed of**.

**b. IA(IBC)/1486(CHE)2024 IN CP(IB)/812(CHE)2020**

Ms.Elamathi, Ld. Counsel for the Applicant/New Liquidator.

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This application has been filed seeking the following reliefs:-

- (i) Take on record the audited receipts and payments of "GST Grand" Account for the period from 01st May 2024 to 31st May 2024.
- (ii) Take on record the 8th Status Report on progress in the GST Grand Project of JBM Homes private Limited for the period from 01st May 2024 to 31st May 2024.
- (iii) Pass such other order as this Tribunal deem fit and proper and thus render justice.

The audited receipts and the report are taken on record subject to all just exceptions.

The application is **disposed of**.

**c. IA/IBC/846/2024 IN CP(IB)/812(CHE)2020**

Sri Adarsh Ld. Counsel for the Applicant. Ms.Elamathi, Ld. Counsel for the Liquidator.

Ld. Counsel for the Liquidator submits that now the new Liquidator has been appointed, she seeks and is granted **a week's time** to file a memo in respect of the observations made by this Tribunal vide order dated 27.05.2024.

List the application for hearing on **08.08.2024**.

**d. IA/IBC/873/2024 IN CP(IB)/812(CHE)2020**

Sri Rohan Atiq Ali Ld. Counsel for the Applicant. Ms.Elamathi, Ld. Counsel for the Liquidator.

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Ld. Counsel for the Liquidator seeks and is granted time to file reply.  
Rejoinder, if any, be filed.

List the application for hearing on **08.08.2024**.

**-SD-**

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

ss

**-SD-**

**SANJIV JAIN  
MEMBER (JUDICIAL)**